

2. Exports	1231.30	1410.30	1781.40
3. Imports	807.00	1100.00	1440.00

Fruits and Vegetables

2453. SHRI HARIBHAI PATEL : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the details of the State Government organisation and cooperative sector units working for the growth of fruits and vegetable processing industries in Gujarat during the year 1993-94.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): The Industries Commissioner, Government of Gujarat, has been designated as the nodal agency for developing food processing industries including fruits & vegetable processing industries, in the State of Gujarat Agro Industries Corporation, Gujarat Agro Foods Limited, and Gujarat State Horticulture Department, in the Government sector engaged in processing/developing of fruits and vegetable industry. M/s. Sugam Dairy and M/s. Panelay Audyogik Utpadak Sahakari Mandal in the Cooperative sector and M/s. Enkay Taxo Foods in the Joint sector are the other organisations engaged in processing of vegetables.

N. I. P. E. R.

2454. SHRI SHANKERSINH VAGHELA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government propose to set up the National Institute of pharmaceutical Education and Research in the country;

(b) if so, the details and location thereof;

(c) whether the Government propose to set such institute in Gujarat also;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) The Institute is being set up at SAS Nagar (Mohali) adjoining Chandigarh. The Institute will provide for education, training, instruction and research in various branches of Pharmaceutical Sciences and technology and allied disciplines.

(c) No, Sir.

(d) Does not arise.

(e) NIPER is expected to cater to the needs of the entire country.

Subsidy on fertilizers

2455. SHRI PRATAPRAO B. BHONSLE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the amount of subsidy paid by the Government on fertilizers during 1994-95, State-wise;

(b) whether any subsidy was also paid on non-nitrogenous fertilizers; and

(c if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) to (c) The subsidy on indigenously manufactured controlled fertilizers is paid to the manufacturing units. However, a statement of statewise payment of subsidy during 1994-95 on the basis of the location of fertilizer units is furnished at statement-I. At present, only urea is covered under the subsidy scheme. The subsidy payment of Rs. 4075 crores made during 1994-95, however, included an amount of Rs. 371.02 crores paid as subsidy on phosphatic fertilizers for periods prior to their decontrol.

Under the special concession scheme for decontrolled fertilizers administered by the Department of Agriculture & Cooperation, a special concession is available on the sale of imported Muriate of Potash (MOP) and indigenous Di-Ammonium Phosphate (DAP), complex fertilizers and Single Superphosphate (SSP). Under the scheme, payment is made to the manufacturers/importers of decontrolled fertilizers on the certification of sales by the States. State-wise break up of the special concession paid to the manufacturers/importers is furnished at Statement-II.

STATEMENT-I

State-wise break up of subsidy paid on controlled fertilizers during 1994-95

S.NO.	State	Amount (Rs. in crores)
1	2	3
1.	Andhra Pradesh	434.00
2.	Assam	21.44
3.	Bihar	122.46
4.	Goa	135.00